

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/000062/2021	KUNJALATA SWAIN VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /225 /2020 () //
2	BLAPL/000063/2021	BISHI BHOI VS STATE OF ODISHA	TRILOCHAN NANDA VS	DEOGAON /173 /2020 () //
3	BLAPL/000064/2021	SOMA GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /74 /2020 () //
4	BLAPL/000065/2021	RABI NAIK VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA SADAR /287 /2020 () //
5	BLAPL/000066/2021	MAHENDRA MAJHI VS STATE OF ODISHA	J.N.PANDA VS	BHAWANIPATNA SADAR /287 /2020 () //
6	BLAPL/000067/2021	BHAGABAN MANDAL VS STATE OF ODISHA	R.C.JENA VS	BALIAPAL /229 /2018 () //
7	BLAPL/000068/2021	BABULU SINGH VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	RAIRANGPUR (RURAL) /146 /2020 () //
8	BLAPL/000069/2021	JITENDRA @ JAGATU NAIK VS STATE OF ODISHA	B.R.TRIPATHY VS	ANDIRAKANCHA /8 /2019 () //
9	BLAPL/000070/2021	BISWAJIT BEHERA @TINGU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KARANJIA /218 /2020 () //
10	BLAPL/000071/2021	JAMUNA BEHERA @ NEMU VS STATE OF ODISHA	SUSAMPAD HOTA VS	KARANJIA /221 /2020 () //
11	BLAPL/000072/2021	PRUTHIRAJ PRADHAN VS STATE OF ODISHA	R.ACHARY VS	PHULBANI SADAR /32 /2016 () //

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12	BLAPL/000073/2021	RAHUL @ LEGA @ RAGHUNATH SINGH VS STATE OF ODISHA	JAGANNATH KAMILA VS	BAISINGA /120 /2020 () //
13	BLAPL/000074/2021	RAMAKANTA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /58 /2020 () //
14	BLAPL/000075/2021	RATNAKAR SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDESWAR /58 /2020 () //
15	BLAPL/000076/2021	JAGANNATH DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MARKAT NAGAR /9 /2020 () //
16	BLAPL/000077/2021	RAJENDRA SAHU @ ABUJHA VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /205 /2020 () //
17	BLAPL/000078/2021	NARENDRA BADANAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE SADAR /222 /2020 () //
18	BLAPL/000079/2021	PRAFULLA BARIK VS STATE OF ODISHA	N.K.SAHU VS	BASUDEVPUR /138 /2018 () //
19	BLAPL/000080/2021	KALU SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /11 /2012 () //
20	BLAPL/000081/2021	PRIYA RANJAN BEHERA VS STATE OF ODISHA	MAMATA MISHRA VS	MATHILI /174 /2019 () //
21	BLAPL/000082/2021	MAHENDRA GHUSI VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JUJUMURA /141 /2020 () //
22	BLAPL/000083/2021	SUBRAT KUMAR ROUT VS STATE OF ODISHA	MAMATA MISHRA VS	MATHILI /174 /2019 () //
23	BLAPL/000084/2021	SONU MAHAKUD @ BISWAJIT MAHAKUD	KODANDA KU BHUYAN	JAJPUR ROAD /300 /2020

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		VS	VS	()
24	BLAPL/0000085/2021	STATE OF ODISHA SANTOSH KUMAR ROUT	B.R.TRIPATHY	// VIGILANCE PS (BERHAMPUR) /28 /2020
		VS	VS	()
25	BLAPL/0000086/2021	STATE OF ODISHA(VIG.) BALESWAR NAIK	MOHENDRA KUMAR MOHAPATRO	// JEYPORE VIGILANCE /29 /2020
		VS	VS	()
26	BLAPL/0000087/2021	STATE OF ODISHA(VIG.) BHABAGRAHI JENA @ BHABA JENA	SOUBHAGYA KUMAR DASH	// NANDIPADA /127 /2020
		VS	VS	()
27	BLAPL/0000088/2021	STATE OF ODISHA DIPAK SAHOO @ DILU	DEEPAK KUMAR DAS	// RAMACHANDI /61 /2020
		VS	VS	()
28	BLAPL/0000089/2021	STATE OF ODISHA SURENDRA GADABA	TIRTH KUMAR SAHU	// ORKEL /142 /2020
		VS	VS	()
29	BLAPL/0000090/2021	STATE OF ODISHA RAMAKANTA PARIDA	ASIT KUMAR JENA	// SIMULIA /167 /2020
		VS	VS	()
30	CMP/0000005/2021	STATE OF ODISHA BANDITA SINGH	BIBEKANANDA BHUYAN	// //
		VS	VS	()
31	CONTC/0000081/2021	M/S. OM SHREE INFRATECH PVT.LTD. GANGADHAR BARIK	ADV.	// //
		VS	VS	()
32	CONTC/0000082/2021	SRIKANTA SAMAL BABAJI NATH	ADV.	// //
		VS	VS	()
33	CONTC/0000083/2021	BABUL PEREI PRADEEPTA KUMAR NAYAK	ADV.	// //
		VS	VS	()
34	CONTC/0000084/2021	G.MATHI VATHANAN CHITTA RANJAN SETHI	ADV.	// //
		VS	VS	()

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35	CONTC/000085/2021	G.MATHI VATHANAN BHAGIRATHI GADANAYAK VS	ADV. VS	// // 0
36	CONTC/000086/2021	AYODHYANATH PRADHAN SURENDRANATH SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
37	CONTC/000087/2021	G. MATHI VATHANAN BHIMASEN DAS VS	ADV. VS	// // 0
38	CONTC/000088/2021	AMULYA NANDA MOHANTY RAGHUNATH SAMAL @ SAMANTARAY VS	ADV VS	// // 0
39	CONTC/000089/2021	NIRANJAN SAHOO SUNAKAR MALLIK VS	BISWAJIT NAYAK VS	// // 0
40	CONTC/000090/2021	HEMALATA BAHALIA SUBRAT BARGAI VS	ADV. VS	// // 0
41	CONTC/000091/2021	SATYABRATA SAHU NATABAR MOHANTY VS	ADV VS	// // 0
42	CONTC/000092/2021	SATYABRATA SAHOO SAKUNTALA BISWAL VS	B.MOHANTTY VS	// // 0
43	CONTC/000093/2021	LAXMIDHAR MAHARANA GANESH BISWAL VS	B.MSARANGI VS	// // 0
44	CONTC/000094/2021	LAXMIDHAR MAHARANA CHAKRADHAR BISWAL VS	B.M.SARANGI VS	// // 0
45	CONTC/000095/2021	LAXMIDHAR MAHARANA RANJAN KUMAR KHORA VS SANJIB CHOPRA	ADV. VS	// // 0 //

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46	CONTC/0000096/2021	RADHAKRUSHNA MOHARNA VS ASISH KUMAR GUPTA	ARUN KUMAR SAHU VS	// ()
47	CONTC/0000097/2021	SK. SAMMAT VS SATYABRATA SAHU	ADV. VS	// ()
48	CONTC/0000098/2021	SANKAR SAHOO VS MADHU SUDAN PADHI	PITAMBAR ACHARYA VS	// ()
49	CONTC/0000099/2021	JYOSHNAMAYEE BEHERA VS ASHOK K.K.MEENA	ADV. VS	// ()
50	CONTC/0000100/2021	GADADHAR PATI VS CHAKRAVARTI SINGH RATHORE	ADV VS	// ()
51	CRLA/0000004/2021	PRASAN PADHAN VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	LAIKERA /326 /2020 ()
52	CRLA/0000005/2021	SK.HUGULA @ HAGURA @ WAZID VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /46 /2020 ()
53	CRLMC/0000009/2021	SATRUGHAN SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	JAJPUR ROAD /306 /2015 ()
54	CRLMC/0000010/2021	SANTOSH KUMAR RAUT @ SANTOSH RAUT @ YOUNR RAUT VS STATE OF ODISHA	YOUNR RAUT SAHOO VS	KODALA /339 /2020 ()
55	CRLMP/0000019/2021	KISHORE CHANDRA SAMAL VS TRANSPORT COMMISSIONER CUM CHAIRMAN	ABHAYA KUMAR BEHERA VS	/ /0 ()
56	CRLMP/0000020/2021	SUNDARMANI BALIARSINGH VS SUPERINTENDENT OF POLICE	PARTHA SARATHI DAS VS	/ /0 ()
57	CRLMP/0000021/2021	LAXMIDHAR PANDA	TRILOCHAN PANIGRAHI	/ /0

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		VS	VS	0
		THE SECRETARY,HOME DEPTT.		//
58	CRLMP/000022/2021	SK. AZZUDDIN ALTAMAS	NIRANJAN PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
59	CRLMP/000023/2021	ANESHA BIBI	NIRANJAN PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
60	CRLMP/000024/2021	BISWAJIT KHILAR	H.N.MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
61	CRLMP/000025/2021	KONARK ANCHALIKA BIKASH PARISHAD	H.N.MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
62	CRLMP/000026/2021	HRUDANANDA SINGH	ALOK KUMAR DAS	/ /0
		VS	VS	0
		STATE OF ODISHA		//
63	CRLMP/000027/2021	PANCHEI BISWAL	GOPINATH MISHRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
64	CRLREV/000003/2021	SUNIL KUMAR AGRAWAL	S.K.JOSHI	/ /0
		VS	VS	0
		JOGESWAR MAJHI		//
65	CRLREV/000004/2021	SUBHASHMITA MOHAPATRA	NIRANJAN LENKA	BALASORE SADAR /57 /2019
		VS	VS	0
		STATE OF ODISHA		//
66	CRP/000001/2021	ANANTA BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		GOPAL KRUSHNA PRADHAN		//
67	MACA/000011/2021	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	//
		VS	VS	0
		JASODA PALEI		//
68	MACA/000012/2021	AKSHAYA KUMAR NAYAK	AMIT PRASAD BOSE	//
		VS	VS	0

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69	RVWPET/0000002/2021	PRABHAT KUMAR MALLIK SUSHANTA KUMAR SAHU VS	PRADIPTA KUMAR MOHANTY VS	// // 0
70	RVWPET/0000003/2021	NATIONAL HIGHWAY AUTHORITY OF INDIA GAGAN BIHARI MOHANTY VS	S.K.NAYAK 2 VS	// // 0
71	TRP(C)/0000004/2021	COMMISSIONER OF ENDOWMENT, ODISHA ARCHANA SUBHADARSINI HANUMAN VS	TRILOCHAN NANDA VS	// // 0
72	WA/0000004/2021	N.SATYA JATIN @ JYOTIN KUMAR MURALIDHAR SETHI VS	K.K.PAHIL VS	// // 0
73	WP(C)/0000285/2021	STATE OF ODISHA BHABANI SANKAR DAS VS	AVIJIT PATNAIK VS	// // 0
74	WP(C)/0000286/2021	UTKAL UNIVERSITY, BBSR RAKHALA CHANDRA ROUT VS	BANABIHARI RAY VS	// // 0
75	WP(C)/0000287/2021	STATE OF ODISHA PRITI PRAKASH ROUT VS	TRILOCHAN NANDA VS	// // 0
76	WP(C)/0000288/2021	STATE OF ODISHA M/S. HINDUSTAN TECHNOLOGIES PVT. LTD. VS	ADITYA KUMAR MOHAPATRA VS	// // 0
77	WP(C)/0000289/2021	STATE OF ODISHA BASANTILATA BEHERA VS	DHARMENDRA SETHY VS	// // 0
78	WP(C)/0000290/2021	STATE OF ODISHA MURALIDHAR SETHI VS	K.K.PAHIL VS	// // 0
79	WP(C)/0000291/2021	STATE OF ODISHA ASHOK KUMAR SEKHAR DEO VS	TRILOCHAN PANIGRAHI VS	// // 0
		BRANCH MANAGER, UTKAL GRAMEEN BANK, SUNDARGARH		//

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80	WP(C)/0000292/2021	PRAFULLA CHANDRA PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
81	WP(C)/0000293/2021	PROJECT COMMITTEE, PANI PANCHAYAT, UJAINA VS STATE OF ODISHA	SAINTANU KUMAR SARANGI VS	// 0 //
82	WP(C)/0000294/2021	SUSHANTA KUMAR BISWAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	// 0 //
83	WP(C)/0000295/2021	SAIRINDHREE MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY 2 VS	// 0 //
84	WP(C)/0000296/2021	BASANTA KUMAR ROY VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
85	WP(C)/0000297/2021	GOKUL TOPPO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
86	WP(C)/0000298/2021	SATRUGHNA PARIDA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
87	WP(C)/0000299/2021	MOHAN ROUT VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
88	WP(C)/0000300/2021	MAYADHAR SAHU VS BOARD OF SECONDARY EDUCATION, ODISHA	ASHOK KUMAR DAS VS	// 0 //
89	WP(C)/0000301/2021	NARENDRA KUMAR SETHI VS STATE OF ODISHA	DINABANDHU NAYAK VS	// 0 //
90	WP(C)/0000302/2021	PRAFULLA PADHAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
91	WP(C)/0000303/2021	JAGDISH BHOI	BHASKAR SAMANTARAY	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0000304/2021	SUKANTI JENA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0000305/2021	MAHESWAR ROUT	SUSANTA KUMAR BARAL	//
		VS	VS	0
		THE TAHASILDAR PATTAMUNDAI		//
94	WP(C)/0000306/2021	DILLIP KUMAR SETHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0000307/2021	GIRISH CHANDRA TRIPATHY	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0000308/2021	SUSHANTA MOHAPATRA	P.N.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0000309/2021	DEBANARAYAN GOCHHAYAT	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0000310/2021	DURGA CHARAN BARIK	SASWAT DAS	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0000311/2021	RENUBALA DAS	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		CHIEF ADMINISTRATOR LORD JAGANNATH MAHAPRAVU BIJE SRIKHETRA, PURI		//
100	WP(C)/0000312/2021	MUKTESWAR SHA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0000313/2021	BIPIN KUMAR MALIK	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0000314/2021	NIMAIN CHARAN SAHOO	SUJATA JENA	//
		VS	VS	0

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		CHANCELLOR UTKAL UNIVERSITY RAJBHAWAN BBSR		//
103	WP(C)/0000315/2021	JUGAL KISHORE MUKHI	SURAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
104	WP(C)/0000316/2021	GABRIAL HARO	S.D.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
105	WP(C)/0000317/2021	BANSIDHAR ROUT	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
106	WP(C)/0000318/2021	ARCHANA GURU	S.P.NATH	//
		VS	VS	0
		DEPUTY REGISTRAR ORISSA ADMINISTATIVE TRIBUNAL CUTTACK		//
107	WP(C)/0000319/2021	KHIROD KUMAR NAYAK	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
108	WP(C)/0000320/2021	BUDU CHICHUAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
109	WP(C)/0000321/2021	SANJUKTA MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
110	WP(C)/0000322/2021	SARBESWAR CHOUDHURY	KAMAL BEHARI PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
111	WP(C)/0000323/2021	BUDHESWAR DEY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
112	WP(C)/0000324/2021	MAHESWAR SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
113	WP(C)/0000325/2021	BIJAY KUMAR PRADHAN	ANTARYAMI SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//

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114	WP(C)/0000326/2021	BODDANA CHAYAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0000327/2021	SUNITA BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
116	WP(C)/0000328/2021	BASANT DAS VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, ODISHA	S.K.NAYAK 2 VS	// 0 //
117	WP(C)/0000329/2021	BASANTI KISAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
118	WP(C)/0000330/2021	MAMITA DAS VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
119	WP(C)/0000331/2021	BIKRAM KESHARI BADAJENA VS STATE OF ODISHA	R.ACHARY VS	// 0 //
120	WP(C)/0000332/2021	D.JAGANNADHA RAJU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
121	WP(C)/0000333/2021	SUNIL KUMAR MISHRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
122	WP(C)/0000334/2021	PANCHUNATH SAHU VS THE COMMISSIONER, ANGUL MUNICIPALTY, ANGUL	PARSURAM DAS VS	// 0 //
123	WP(C)/0000335/2021	SANGRAM KESARI PATTANAİK VS ADDITIONAL COMMISSION, (SURVEY AND SETTLEMENT)	PRAFULLA KUMAR RATH VS	// 0 //
124	WP(C)/0000336/2021	SANJUKTA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0000337/2021	SIDDHARTHA @ SIDHARTH PATTANAİK	BHAWANI PRASAD TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0000338/2021	NIRMAL CHANDRA SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0000339/2021	ABANTI DEBNATH	PRAVASH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0000340/2021	BHARAT PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0000341/2021	SANGHAMITRA MOHANTY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0000342/2021	MANAMOHAN PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0000343/2021	ABHAYA KU.DAS	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0000344/2021	KISHORE KUMAR MOHANTY	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0000345/2021	DR.PRANATI MISHRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0000346/2021	PRAVAT KUMAR MISHRA	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0000347/2021	BIJAYALAXMI KAR	B.B.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0000348/2021	SUBHASHREE ANITA DAS	ABAKASH NANDA	//
		VS	VS	0

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137	WP(C)/0000349/2021	STATE OF ODISHA KABIRAJ BEHERA VS	A.PATTANAİK VS	// // 0
138	WP(C)/0000350/2021	STATE OF ODISHA DIGAMBAR KANHAR VS	RANJIT MOHANTY VS	// // 0
139	WP(C)/0000351/2021	STATE OF ODISHA RAMA KRUSHNA MALLA VS	A.PATTANAİK VS	// // 0
140	WP(C)/0000352/2021	STATE OF ODISHA GOKUL CHANDRA NAYAK VS	RANJIT MOHANTY VS	// // 0
141	WP(C)/0000353/2021	STATE OF ODISHA GOURAHARI SAHOO VS	PITAMBAR PANDA VS	// // 0
142	WP(C)/0000354/2021	STATE OF ODISHA KRUSHNA CHANDRA MISHRA VS	RANJIT MOHANTY VS	// // 0
143	WP(C)/0000355/2021	STATE OF ODISHA KUMUDINI JENA VS	RANJIT MOHANTY VS	// // 0
144	WP(C)/0000356/2021	STATE OF ODISHA RAMESH CHANDRA PADHY VS	PITAMBAR PANDA VS	// // 0
145	WP(C)/0000357/2021	STATE OF ODISHA BIDYADHAR MAHANTA VS	PITAMBAR PANDA VS	// // 0
146	WP(C)/0000358/2021	STATE OF ODISHA ARUNDHATI PANDA VS	RANJIT SAMAL VS	// // 0
147	WP(C)/0000359/2021	STATE OF ODISHA UMESH CHANDRA MAHANTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :05/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0000360/2021	SARAT KUMAR DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
149	WP(C)/0000361/2021	ISWAR CHANDRA PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
150	WP(C)/0000362/2021	APRAMAYA NAG VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
151	WP(C)/0000363/2021	ASIT KUMAR PRAHARAJ VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
152	WP(C)/0000364/2021	HIRADHAR RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
153	WP(C)/0000365/2021	CHITTARANJAN DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
154	WP(C)/0000366/2021	NARSINGH CHARANA DAS VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
155	WP(C)/0000367/2021	RATIRAM RANA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
156	WP(C)/0000368/2021	RABIKANTA PATRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
157	WP(C)/0000369/2021	KHAGESWAR PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
158	WP(C)/0000370/2021	JUMAR KUMAR BISWAL VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
159	WP(C)/0000371/2021	PRASANTA KUMAR PRADHANI	RANJIT SAMAL	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0000372/2021	SHYAM SUNDAR BHOI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0000373/2021	JUMAR KUMAR BISWAL	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0000374/2021	BRUNDABAN JOSHI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0000375/2021	SUPRAVA SWAIN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0000376/2021	JUMAR KUMAR BISWAL	ASHOK DAS	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0000377/2021	SUTAR PADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0000378/2021	KSHYAMASAGAR SAHU	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0000379/2021	RABINDRA NAYAK	R.K.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0000380/2021	PRASANT KUMAR THAKUR	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0000381/2021	TRIBIKRAM GARTIA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0000382/2021	BUGULA RAM MAJHI	RANJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0000383/2021	STATE OF ODISHA GOUTAM MOHANTA VS	DILIP KUMAR PATNAIK VS	// // 0
172	WP(C)/0000384/2021	STATE OF ODISHA RANJEET PATTANAİK VS	SHASHI BHUSAN JENA VS	// // 0
173	WP(C)/0000385/2021	PRESIDING OFFICER, LABOUR COURT, JEYPORE SUBRATA KUMAR SWAIN VS	DILIP KUMAR PATNAIK VS	// // 0
174	WP(C)/0000386/2021	STATE OF ODISHA JAHARLAL MOHANTA VS	DILIP KUMAR PATNAIK VS	// // 0
175	WP(C)/0000387/2021	STATE OF ODISHA NIRANJAN NAYAK VS	DILIP KUMAR PATNAIK VS	// // 0
176	WP(C)/0000388/2021	STATE OF ODISHA SANTOSH BEHERA VS DY.LABOUR COMMISSIONER, JAJPUR	SHASHI BHUSAN JENA VS	// // 0
177	WP(C)/0000389/2021	GOBINDA CHANDRA MAHARANA VS	PITAMBAR PANDA VS	// // 0
178	WP(C)/0000390/2021	STATE OF ODISHA RANJAN KUMAR SETHI VS	BIGYAN KUMAR SHARMA VS	// // 0
179	WP(C)/0000391/2021	STATE OF ODISHA DILLIP HALDAR VS	BABITA SAHU VS	// // 0
180	WP(C)/0000392/2021	TAHASILDAR ,MALKANGIRI SAKUNTALA NAYAK VS	PITAMBAR PANDA VS	// // 0
181	WP(C)/0000393/2021	STATE OF ODISHA BASANTA KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0000394/2021	SUMITA MISHRA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
183	WP(C)/0000395/2021	KEDAR MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
184	WP(C)/0000396/2021	SANJAY KUMAR MAHANTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
185	WP(C)/0000397/2021	DR.NALINI KANTA TRIPATHY VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //
186	WP(C)/0000398/2021	LOCHAN MOHANTA VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
187	WP(C)/0000399/2021	BHAGABAN @ KALANDI BEHERA VS COMMISSIONER OF ENDOWMENTS, BBSR	BHAGABAN MOHANTY VS	// 0 //
188	WP(C)/0000400/2021	PAIKSHITA BARIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
189	WP(C)/0000401/2021	DAYANIDHI PARIDA VS STATE OF ODISHA	S.K.MISHRA VS	// 0 //
190	WP(C)/0000402/2021	BIJAY KUMAR DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
191	WP(C)/0000403/2021	SUKANTA KUMAR PATNAIK VS STATE OF ODISHA	PRASANT KUMAR SATPATHY VS	// 0 //
192	WP(C)/0000404/2021	PANCHANAN ACHARYA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
193	WP(C)/0000405/2021	SUDARSAN MAHAKUD	KISHORE KUMAR MISHRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0000406/2021	SIBA BARIK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0000407/2021	NAKUL CHANDRA KISAN	SAMEER KUMAR DAS	//
		VS	VS	0
		WESCO, UTILITY, HEAD OFFICE		//
196	WP(C)/0000408/2021	PADMANAV KAR	A.P.BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0000409/2021	SASHIBHUSAN RATH	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0000410/2021	SIBARAM MOHAPATRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000411/2021	JUGAL SAHOO	AMIT KUMAR NATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000412/2021	SANKAR SETHY	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0000413/2021	SACHIN KUMAR SAHOO	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000414/2021	RAJASTHAN SEVA SADAN HOSPITAL	ANIRUDHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000415/2021	NANDA KISHORE BEHERA	SUBHASIS SEN	//
		VS	VS	0
		CHAIRMAN CUM MD, OSHWC.		//
204	WP(C)/0000416/2021	DR.SMITA SINHA	SATYANARAYAN MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0000417/2021	VICE CHANCELLOR, BERHAMPUR UNIVERSITY, GANJAM LAXMIDHAR SATAPATHY VS STATE OF ODISHA	S.K.MISHRA VS	// // 0 //
206	WP(C)/0000418/2021	M/S KISAN INDUSTRIES VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
207	WP(C)/0000419/2021	GANESH CHANDRA BHUYAN VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
208	WP(C)/0000420/2021	MINAKETAN PANDA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
209	WP(C)/0000421/2021	KHETRABASI BARIK VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	Braja Mohan Sarangi VS	// 0 //
210	WP(C)/0000422/2021	AJAYA KUMAR ROUT VS REGIONAL MANAGER, RBI, BBSR	Braja Mohan Sarangi VS	// 0 //
211	WP(C)/0000423/2021	PABITRA BARIHA VS STATE OF ORISSA	JAGABANDHU SAHU VS	// 0 //
212	WP(C)/0000424/2021	DILLIP KUMAR MOHANTA VS R.T.O., ROURKELA	Braja Mohan Sarangi VS	// 0 //
213	WP(C)/0000425/2021	JASPAL SINGH VS REGIONAL TRANSPORT OFFICER, NAYAGARH	Braja Mohan Sarangi VS	// 0 //
214	WP(C)/0000426/2021	AJAYA KUMAR ROUT VS REGIONAL MANAGER, RBI, BBSR	Braja Mohan Sarangi VS	// 0 //
215	WPCRL/0000002/2021	JYOTSHNA KHANDAYAT VS STATE OF ODISHA	UMAKANTA BARIK VS	//0 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/000093/2021	RANJAN KUMAR PATI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHANDARIPOKHARI /249 /2020 () //
217	ABLAPL/000094/2021	MADAN JENA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	BHANDARIPOKHARI /249 /2020 () //
218	ABLAPL/000095/2021	PRADEEP @ PRADIP ROUL VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /251 /2020 () //
219	ABLAPL/000096/2021	NANDA KISHORE SHAOO VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	BHUBAN /384 /2020 () //
220	ABLAPL/000097/2021	PRAKASH PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /366 /2020 () //
221	ABLAPL/000098/2021	RAHIM KHAN VS STATE OF ODISHA	BIKRAM CHANDRA DHADEI VS	JAGATPUR /447 /2020 () //
222	ABLAPL/000099/2021	RAJENDRA PRASAD MISHRA VS STATE OF ODISHA	B.R.TRIPATHY VS	/ /0 () //
223	ABLAPL/000100/2021	TUTU DALAL @ AJAY KUMAR DALAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /537 /2020 () //
224	ABLAPL/000101/2021	MONOJ KUMAR PANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CUTTACK SADAR /2 /2021 () //
225	ABLAPL/000102/2021	PRASANTA PARICHHA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /21 /2019 () //
226	ABLAPL/000103/2021	RATIKANT PRADHAN VS STATE OF ODISHA	GIRIDHARI SINGH VS	MAHANGA /278 /2020 () //
227	ABLAPL/000104/2021	BABITA BINDHANI	SAROJ KUMAR PADHY	SAMBALPUR VIGILANCE /40 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
228	ABLAPL/0000105/2021	STATE OF ODISHA(VIG.) ABHIMANYU JENA	GRIDHARI SINGH	// AGARAPADA /164 /2020
		VS	VS	()
229	ABLAPL/0000106/2021	STATE OF ODISHA SUDAM SAHU @ SAHOO	JUGALA KISHORE PANDA	// PARJANG /2 /2021
		VS	VS	()
230	ABLAPL/0000107/2021	STATE OF ODISHA SMRUTI RANJAN SAMANTARAY	JAGANNATH KAMILA	// MAHAKALPARA /164 /2020
		VS	VS	()
231	ABLAPL/0000108/2021	STATE OF ODISHA RAMESH CHANDRA SWAIN	RANJIT MOHANTY	// PATKURA /290 /2020
		VS	VS	()
232	ABLAPL/0000109/2021	STATE OF ODISHA BIDYASAGAR BEHERA	RANJIT MOHANTY	// PATTAMUNDAI /224 /2018
		VS	VS	()
233	ABLAPL/0000110/2021	STATE OF ODISHA PRAVATA JENA	AMITAV TRIPATHY	// DASPALLA /192 /2020
		VS	VS	()
234	ABLAPL/0000111/2021	STATE OF ODISHA PAPUNI SAHOO @ KIRTAN SAHOO	BHABANI SANKAR MISHRA	// DHARMASALA /557 /2020
		VS	VS	()
235	ABLAPL/0000112/2021	STATE OF ODISHA PROMOD SAHOO	BHABANI SANKAR MISHRA	// DHARMASALA /557 /2020
		VS	VS	()
236	ABLAPL/0000113/2021	STATE OF ODISHA RIKU @ ASISH KUMAR PATRA	ARUN KUMAR BUDHIA	// LAXMISAGAR P.S. /359 /2020
		VS	VS	()
237	ABLAPL/0000114/2021	STATE OF ODISHA RANJIB KUMAR PADIARY @ RAJIB PADIARY A.PATTANAİK		// NANDIPADA /171 /2020
		VS	VS	()
238	ABLAPL/0000115/2021	STATE OF ODISHA GUDU @ MD, NASİM	DHIRENDRA KUMAR MOHAPATRA	// BHASMA /219 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0000116/2021	STATE OF ODISHA SANJIB KUMAR PADIARY @ SANJIB PADIARYA.PATTANAİK VS	VS	// NANDIPADA /171 /2020 ()
240	ABLAPL/0000117/2021	STATE OF ODISHA SANJAY ROUT VS	SATYASHREE MOHANTY VS	// MANCHESWAR P.S. /434 /2020 ()
241	ABLAPL/0000118/2021	STATE OF ODISHA SUDARSHAN SINGH VS	DHIRENDRA KUMAR MOHAPATRA VS	// TAISARA /198 /2020 ()
242	ABLAPL/0000119/2021	STATE OF ODISHA HEMANTA MAHAKUD VS	ADITI HOTA VS	// TALCHER TOWN /392 /2020 ()
243	ABLAPL/0000120/2021	STATE OF ODISHA SARADA PRASAN SWAIN VS	BIJAYA KUMAR RAGADA VS	// PARADEEP LOCK /251 /2020 ()
244	ABLAPL/0000121/2021	STATE OF ODISHA MANOJ SAHOO VS	PARTHA SARATHI NAYAK VS	// BIKRAMPUR FCI /224 /2020 ()
245	ABLAPL/0000122/2021	STATE OF ODISHA DEBANANDA MISHRA VS	B.R.TRIPATHY VS	// / /0 ()
246	ABLAPL/0000123/2021	STATE OF ODISHA GOPAL@PRASANTA KUMAR DHAL VS	UNMESH CHANDRA JENA VS	// SINGLA /28 /2020 ()
247	ABLAPL/0000124/2021	STATE OF ODISHA LIPU @ SANJAY MALIK VS	SANGRAM MISHRA VS	// MARSHAGHAI /30 /2019 ()
248	ABLAPL/0000125/2021	STATE OF ODISHA SAMBİT KUMAR JENA VS	AJAYA KUMAR PRADHAN VS	// RAMACHANDAPUR /212 /2020 ()
249	ABLAPL/0000126/2021	STATE OF ODISHA PADA @ PADMA CHARAN NAIK VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	// BANTALA /293 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0000127/2021	LEELA DULALI SOREN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	MAHILA P.S.(BBSR) /41 /2020 () //
251	ABLAPL/0000128/2021	CHANDRADHWAJ SAHU VS STATE OF ODISHA	J.N.PANDA VS	LANJIGARH /60 /2020 () //
252	ABLAPL/0000129/2021	SURYAKANTA PAA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANPUR /157 /2020 () //
253	ABLAPL/0000130/2021	ANIL KUMAR MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAUGAON /164 /2020 () //
254	ABLAPL/0000131/2021	PRATAP KUMAR MALLICK VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	NAUGAON /166 /2020 () //
255	ABLAPL/0000132/2021	BIKASH NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	MOTANGA /241 /2020 () //
256	ABLAPL/0000133/2021	NAGESH GANDHA @ KIRTAN GANDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /914 /2020 () //
257	ABLAPL/0000134/2021	BHAGABAN MALIK VS STATE OF ODISHA	S.P.DAS VS	BHUBAN /387 /2020 () //
258	ABLAPL/0000135/2021	RAMESH KUMAR SAHOO VS STATE OF ODISHA	S.K.MOHAPATRA VS	JATNI P.S. /384 /2020 () //
259	ABLAPL/0000136/2021	SUNIL KUMAR PAHADSSINGH @ HAPPY VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	JATNI P.S. /521 /2020 () //
260	ABLAPL/0000137/2021	A.GOURI SHANKAR RAO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /209 /2019 () //
261	ABLAPL/0000138/2021	TUNA DAS	SUNIL KUMAR PANDA	KUAKHIA /883 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0000139/2021	MIR NASIM AKHTAR HOSSAIN	RAJIB LOCHAN PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0000140/2021	SUJIT KUMAR PAA	AMITAV TRIPATHY	KANPUR /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0000141/2021	MANORANJAN NAYAK@TUNA	BIBHUDANANDA MOHAPATRA	BHANDARIPOKHARI /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0000142/2021	GOUTAM TAKRI	DIPTI RANJAN BHOKTA	KORAPUT TOWN /362 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0000143/2021	LAXMI PRIYA BEHERA	DEEPAK KU SAHOO	KENDRAPARA /209 /2019
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0000144/2021	MUNIA@AJAY DALAI	BIBHUDANANDA MOHAPATRA	DHAMNAGAR /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
268	ABLAPL/0000145/2021	PRASHANT BARAL @ PRASANNA BARAL	S.K.BHANJADEO	AIR FIELD P.S. /271 /2020
		VS	VS	()
		STATE OF ODISHA		//
269	ABLAPL/0000146/2021	MURTYNJAYA MAHAPATRA	SOUBHAGYA KUMAR DASH	PARLAKHEMUNDI /270 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0000147/2021	KARTIK MALLIK	JAGANNATH KAMILA	NILGIRI /407 /2020
		VS	VS	()
		STATE OF ODISHA		//
271	ABLAPL/0000148/2021	FUSIA RANSINGH @ SACHITANANDA JENA	BHABANI SHANKAR MISHRA	NIKIRAI /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0000149/2021	AJAYA KUMAR JENA @ AJAY JENA	S.P.DAS	KHANDAGIRI P.S. /853 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0000150/2021	STATE OF ODISHA ANGADA LOHAR @ SAMBHU LOHAR VS	SIDHARTHA DAS VS	// BAMBARI /106 /2020 ()
274	ABLAPL/0000151/2021	STATE OF ODISHA AJAYA KUMAR JENA @ AJAY JENA VS	S.P.DAS VS	// KHANDAGIRI P.S. /854 /2020 ()
275	ABLAPL/0000152/2021	STATE OF ODISHA PARAMESWAR MOHANTA VS	HEMANTA KUMAR MOHANTA VS	// JHARPOKHARIA /248 /2020 ()
276	ABLAPL/0000153/2021	STATE OF ODISHA AJAYA KUMAR CHULI VS	DEEPAK KU SAHOO VS	// KENDRAPARA /322 /2020 ()
277	ABLAPL/0000154/2021	STATE OF ODISHA BISMAYA PATRA @ BISMAYA RANJAN PATRA VS	DEEPAK KUMAR DAS VS	// KONARK /173 /2020 ()
278	ABLAPL/0000155/2021	STATE OF ODISHA SANTOSH KUMAR SHAOO VS	ASIT KU JENA VS	// DHARMASALA /535 /2020 ()
279	ABLAPL/0000156/2021	STATE OF ODISHA RAHUL MAITRA VS	ASIT KU JENA VS	// ORKEL /139 /2019 ()
280	ABLAPL/0000157/2021	STATE OF ODISHA NIRANJAN DAS VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /1 /2021 ()
281	ABLAPL/0000158/2021	STATE OF ODISHA SANJAY KUMAR DAS VS	ANUGRAHA NARAYAN SAMANTARAY VS	// GONDIA /320 /2020 ()
282	ABLAPL/0000159/2021	STATE OF ODISHA MRUTYUNJAYA ROUT VS	RAJENDRA NARAYAN ROUT VS	// BALIAPAL /162 /2020 ()
283	WPC(OAC)/0000113/2016	STATE OF ODISHA SADANANDA SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WPC(OAC)/0001546/2012	MADAN MOHAN BEHERA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
285	WPC(OAC)/0003106/2018	DR. SATYAPRIYA DASH VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
286	WPC(OAC)/0003740/2017	TRILOCHAN PARIDA VS STATE OF ODISHA	DR. J.K.LENKA VS	// 0 //
287	WPC(OAC)/0004428/2012	VS	VS	// 0 //

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MISC CASES FILED on :05/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 CRLREV/4/2021	SUBHASHMITA MOHAPATRA-MP	NIRANJAN LENKA
2	1/2021 CRP/1/2021	ANANTA BEHERA-MP	BIBEKANANDA BHUYAN
3	1/2021 JCRLA/38/2012	LAXMAN JAIPARIA-MP	MRUTUNJAYA MOHANTY
4	2/2021 CRLMP/1672/2020	AISWARIYA RANI KHUNTIA-MP	ADITYA KUMAR MOHAPATRA
5	2/2021 MATA/48/2020	RAJAT KU.MISHRA-MP	BIBEKANANDA BHUYAN
6	2/2021 WPC(OAC)/3740/2017	TRILOCHAN PARIDA-MP	DR. J.K.LENKA
7	3/2021 CRLMP/1569/2020	GITU PATTANAIAK-MP	DURGA CHARAN DEY
8	3/2021 WA/821/2020	DR. KARI BENU GOPAL PATRO-MP	DR. J.K.LENKA
9	3/2021 WPC(OAC)/3205/2018	MANVEER SAGAR BAGE-MP	M/S.BHOJARAJ SETH
10	4/2021 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S.B.SAHOO
11	4/2021 TRP(C)/4/2021	ARCHANA SUBHADARSINI HANUMAN-MP	TRILOCHAN NANDA
12	5/2021 CMP/292/2017	ANNAPURNA DASH-MP	M/S.MIHIR SEKHAR SAHOO
13	5/2021 CRLA/334/2012	RATAN KUMAR GHOSH-MP	M/S.CHITTARANJAN SAHU
14	5/2021 CRLMC/9/2021	SATRUGHAN SAHOO-MP	TRILOCHAN PANIGRAHI
15	6/2021 CMP/5/2021	BANDITA SINGH-MP	BIBEKANANDA BHUYAN
16	6/2021 RSA/372/2018	BASANTA KU.MAHANTA-MP	SATYA S.S.MOHANTY
17	7/2021 FAO/751/2020	NATIONAL INSURANCE COMPANY LTD.-MP	RAMANI RANJAN MOHANTY
18	7/2021 RSA/372/2018	BASANTA KU.MAHANTA-MP	MR.PITAMBAR JENA
19	10/2021 BLAPL/6106/2020	ADAM DIGAL-MP	S.K.BHANJADEO
20	11/2021 BLAPL/4588/2020	MAMALA SAMAL-MP	AMIT KUMAR NATH
21	11/2021 MACA/11/2021	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
22	12/2021 MACA/11/2021	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
23	13/2021 BLAPL/5697/2020	RABINDRA MOHANTA-MP	B.N.MOHAPATRA
24	13/2021 MACA/11/2021	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
25	14/2021 MACA/4/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO	PRASANTA KUMAR MAHALI
26	101/2021	BHABANI SANKAR DAS-MP	AVIJIT PATNAIK

27	WP(C)/285/2021 102/2021	SUKANTA KUMAR BEHERA-MP	PRAFULLA KUMAR RATH
28	WP(C)/18010/2020 103/2021	BASANTILATA BEHERA-MP	DHARMENDRA SETHY
29	WP(C)/289/2021 104/2021	M/S. HINDUSTAN TECHNOLOGIES PVT. LTD.-MP	ADITYA KUMAR MOHAPATRA
30	WP(C)/288/2021 105/2021	ASHOK KUMAR SEKHAR DEO-MP	TRILOCHAN PANIGRAHI
31	WP(C)/291/2021 106/2021	PROJECT COMMITTEE, PANI PANCHAYAT, UJIP, NUAPADA	SAWAPANU KUMAR SARANGI
32	WP(C)/293/2021 107/2021	BASANTA KUMAR ROY-MP	DEBA RANJAN MOHAPATRA
33	WP(C)/296/2021 108/2021	SUSHANTA MOHAPATRA-MP	P.N.PATTNAIK
34	WP(C)/308/2021 109/2021	PRAMOD KUMAR PATRA-MP	A.PATTNAIK
35	WP(C)/26387/2020 110/2021	JAGANNATH DHIR NARENDRA-MP	DR. J.K.LENKA
36	WP(C)/38886/2020 112/2021	MANORANJAN BISWAL-MP	M/S.BABITA KUMARI PATTNAIK
37	WP(C)/6844/2018 113/2021	MUKTESWAR SHA-MP	B.N.PARIDA
38	WP(C)/312/2021 114/2021	BIPIN KUMAR MALIK-MP	RAMA CHANDRA RAY
39	WP(C)/313/2021 115/2021	GABRIAL HARO-MP	S.D.DAS
40	WP(C)/316/2021 116/2021	KHIROD KUMAR NAYAK-MP	SAROJ KUMAR PADHY
41	WP(C)/319/2021 117/2021	SARBESWAR CHOUDHURY-MP	KAMAL BEHARI PANDA
42	WP(C)/322/2021 118/2021	BIJAY KUMAR PRADHAN-MP	ANTARYAMI SWAIN
43	WP(C)/325/2021 119/2021	RUDRA NARAYAN MISHRA-MP	BIBHU PRASAD DAS
44	WP(C)/37106/2020 120/2021	BASANT DAS-MP	S.K.NAYAK 2
45	WP(C)/328/2021 121/2021	MAMITA DAS-MP	DAYANANDA MOHAPATRA
46	WP(C)/330/2021 122/2021	D.JAGANNADHA RAJU-MP	PRAFULLA KUMAR RATH
47	WP(C)/332/2021 123/2021	PRITI PRAKASH ROUT-MP	TRILOCHAN NANDA
48	WP(C)/287/2021 124/2021	PANCHUNATH SAHU-MP	PARSURAM DAS
49	WP(C)/334/2021 125/2021	SANGRAM KESARI PATTANAIAK-MP	PRAFULLA KUMAR RATH
50	WP(C)/335/2021 126/2021	SIDDHARTHA @ SIDHARTH PATTANAIAK-MP	BHAWANI PRASAD TRIPATHY
51	WP(C)/337/2021 127/2021	NIRMAL CHANDRA SWAIN-MP	PRAFULLA KUMAR MOHAPATRA
52	WP(C)/338/2021 128/2021	BHARAT PRADHAN-MP	BIRAJA PRASANNA SATAPATHY
53	WP(C)/340/2021 129/2021	PRAVAT KUMAR MISHRA-MP	PAMI RATH
54	WP(C)/346/2021 130/2021	KABIRAJ BEHERA-MP	A.PATTANAIAK
55	WP(C)/349/2021 131/2021	DIGAMBAR KANHAR-MP	RANJIT MOHANTY
56	WP(C)/350/2021 132/2021	RAMA KRUSHNA MALLA-MP	A.PATTANAIAK
57	WP(C)/351/2021 133/2021	GOKUL CHANDRA NAYAK-MP	RANJIT MOHANTY
	WP(C)/352/2021		

58	134/2021 WP(C)/27150/2020	SURESH CHANRA MAHAPATRA-MP	SATYABRATA MOHANTY (1)
59	135/2021 WP(C)/353/2021	GOURAHARI SAHOO-MP	PITAMBAR PANDA
60	136/2021 WP(C)/18010/2020	SUKANTA KUMAR BEHERA-MP	PRAFULLA KUMAR RATH
61	137/2021 WP(C)/17141/2020	KEDARNATH KHERIA-MP	PARTHA MUKHERJI
62	138/2021 WP(C)/22414/2017	CHANDRA SEKHAR PARIDA-MP	M/S.SAGARIKA SAHOO
63	139/2021 WP(C)/2688/2016	DEEPAK KUMAR MOHANTY-MP	M/S.ALOK KUMAR MOHAPATRA,M/S N.R. ROUT
64	140/2021 WP(C)/357/2021	BIDYADHAR MAHANTA-MP	PITAMBAR PANDA
65	141/2021 WP(C)/18577/2019	HRUSIKESH NATH-MP	KISHORE KUMAR JENA
66	142/2021 WP(C)/359/2021	UMESH CHANDRA MAHANTA-MP	PITAMBAR PANDA
67	143/2021 WP(C)/36904/2020	SURYA NARAYAN SETHI-MP	SAMARENDRA BAHADUR
68	144/2021 WP(C)/15899/2020	SHIVASANKAR MOHANTY-MP	
69	145/2021 WP(C)/363/2021	ASIT KUMAR PRAHARAJ-MP	PITAMBAR PANDA
70	147/2021 WP(C)/10972/2020	NRUSINGHA CHARAN MALLICK-MP	SUBASH CHANDRA PRADHAN
71	148/2021 WP(C)/24568/2020	PRABASINI PANDA-MP	BIRAJA PRASANNA SATAPATHY
72	149/2021 WP(C)/31071/2020	DINABANDHU MALLIK-MP	NIRANJAN LENKA
73	150/2021 WP(C)/383/2021	GOUTAM MOHANTA-MP	DILIP KUMAR PATNAIK
74	151/2021 WP(C)/29318/2020	THE HUB-MP	SOMANATH MISHRA
75	152/2021 WP(C)/385/2021	SUBRATA KUMAR SWAIN-MP	DILIP KUMAR PATNAIK
76	153/2021 WP(C)/386/2021	JAHARLAL MOHANTA-MP	DILIP KUMAR PATNAIK
77	154/2021 WP(C)/389/2021	GOBINDA CHANDRA MAHARANA-MP	PITAMBAR PANDA
78	155/2021 WP(C)/390/2021	RANJAN KUMAR SETHI-MP	BIGYAN KUMAR SHARMA
79	156/2021 WP(C)/391/2021	DILLIP HALDAR-MP	BABITA SAHU
80	157/2021 WP(C)/392/2021	SAKUNTALA NAYAK-MP	PITAMBAR PANDA
81	158/2021 WP(C)/396/2021	SANJAY KUMAR MAHANTA-MP	PITAMBAR PANDA
82	159/2021 WP(C)/397/2021	DR.NALINI KANTA TRIPATHY-MP	LAXMIDHAR DASH
83	160/2021 WP(C)/398/2021	LOCHAN MOHANTA-MP	PITAMBAR PANDA
84	161/2021 WP(C)/400/2021	PARIKSHITA BARIK-MP	PITAMBAR PANDA
85	162/2021 WP(C)/403/2021	SUKANTA KUMAR PATTNAIK-MP	PRASANT KUMAR SATPATHY
86	163/2021 WP(C)/405/2021	SUDARSAN MAHAKUD-MP	KISHORE KUMAR MISHRA
87	164/2021 WP(C)/406/2021	SIBA BARIK-MP	NIRANJAN LENKA
88	165/2021 WP(C)/408/2021	PADMANAV KAR-MP	A.P.BOSE
89	166/2021	JUGAL SAHOO-MP	AMIT KUMAR NATH

90	WP(C)/411/2021 167/2021	SANKAR SETHY-MP	S.K.BHANJADEO
91	WP(C)/412/2021 168/2021	SACHIN KUMAR SAHOO-MP	SIDHARTHA DAS
92	WP(C)/413/2021 169/2021	RAJASTHAN SEVA SADAN HOSPITAL-MP	ANIRUDHA DAS
93	WP(C)/414/2021 170/2021	GANESH CHANDRA BHUYAN-MP	UMAKANTA MISHRA
94	WP(C)/419/2021 171/2021	SANJAY KUMAR SAHOO-MP	ANDIDYA KU. MISHRA
95	WP(C)/18059/2020 172/2021	MINAKETAN PANDA-MP	PRABHU PRASANNA BEHERA
96	WP(C)/420/2021 173/2021	UCHHABANANDA @UTSABANANDA DALAI-MP	
97	WP(C)/10551/2018 174/2021	PABITRA BARIHA-MP	JAGABANDHU SAHU
98	WP(C)/423/2021 175/2021	ASIT KUMAR DAS-MP	
99	WP(C)/148/2021 176/2021	DINABANDHU SAHOO-MP	NIRANJAN LENKA
100	WP(C)/195/2021 5/2021	AJI DEI @ AJI NAYAK-MP	JANMEJAYA DASH
101	ABLAPL/9867/2020 6/2021	CHAKRADHAR SAHU-MP	
102	ABLAPL/10596/2020 7/2021	AGASTI SUNA-MP	
103	ABLAPL/8211/2020 8/2021	ASIMANANDA MOHANTY-MP	UMESH CHANDRA SETHI
104	BLAPL/11415/2014 8/2021	N. JITU PATRA-MP	
105	ABLAPL/13127/2020 9/2021	PRABIN RANJAN THAKUR-MP	ASIT KUMAR JENA
106	BLAPL/2474/2019 9/2021	SANKAR MAHARANA-MP	
107	ABLAPL/13121/2020 10/2021	ABHIMANYU JENA-MP	
108	ABLAPL/14553/2020 11/2021	KUMAR PRASANTA MALLIK@CHOTU-MP	S.MOHANTY
109	ABLAPL/15942/2018 12/2021	KAILASH PRADHAN-MP	
110	BLAPL/8912/2020 15/2021	LEGAL MANAGER,BAJAJ ALLIANZ G.I.CO.LTD.-MP	
111	MACA/331/2018 111/2021	RAHUL MOHAPATRA-MP	PRADIPTA VARMA
112	WP(C)/35640/2020 146/2021	MADANLAL PANDA-MP	
	WP(C)/36731/2020		